

or at Bangalore by making minor adjustments.

2. If a decision is taken to hold one session of Parliament annually either at Trivandrum or at Bangalore, this can be arranged by incurring capital expenditure of the order of rupees 15 to 16 crores and recurring annual expenditure of the order of 1.05 to 1.25 crores.

3. It would also require a preparatory time of 3 to 4 years.

The financial and other difficulties pointed out by the Committee, whose Report was placed on the Table of both Houses in May, 1969, still continue to prevail. At present there is no proposal to reconsider the decision.

Criteria for recognition of Unions

6250 SHRI KACHRULAL HEM-RAJ JAIN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government accepts the principle of one union in one undertaking;

(b) if so, the criteria of recognising the union in a particular industry or undertaking;

(c) whether before according recognition it would be verified that the recognised union has the confidence and support of the majority of workers in that particular undertaking; and

(d) the steps being taken by Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (d). A Tripartite Committee has been set up to study and report on this and other connected matters. A copy of the Resolution issued by Govt in this regard is laid on the Table of the Lok Sabha. [Placed in Library. See No LT-947/77].

Free Medicare to poor

6251. SHRI PRASANNBHAI MEHTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Shri Jayprakash Narain has desired to give free medicare for the poor;

(b) if so, whether he has written to him about this; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) to (c). We have not received any letter in this regard. There was, however, a report in the newspaper according to which Shri Jayprakash Narain, while speaking at a symposium on "Some aspects of planning of Health Services" on 6th July, 1977 is reported to have suggested that the Government should look into the possibility of providing medical check-ups at Government cost, which would ultimately benefit the poorest. Most State Government hospitals provide facilities free of cost. The Government of India is, however, proposing to launch a community health workers scheme on the 2nd October, 1977, in the rural areas under which there will be a community health worker for every village or community with a population of 1,000.

Export of Herbs

6252 SHRI T BALAKRISHNIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether important medical herbs like Nux Vomica and Vinca Rosea popularly called Nitya Katyani and Rauwolfia Serpentina are exported in large quantities from South India to foreign countries; and

(b) if so, which are the countries purchasing such herbs from India; and

(c) the amount of foreign exchange earned?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) to (c). The information is being collected from the Ministry of Commerce and will be laid on the Table of the Sabha.

Acquisition of buildings used by Provisional Government of Free India in Singapore

6253. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have taken steps, as assured by him in the course of debate on Grants for the Ministry to acquire with the help of the Government of Singapore two buildings at Singapore, one of which was used earlier by the Provisional Government of Free India as its Headquarters and the other as the residential quarter of its President, Netaji Subhas Chandra Bose;

(b) if so, facts thereabout; and

(c) if not, when the Government is expected to take such steps?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) to (c). The Government have called for report from the Indian High Commissioner in Singapore on the present condition and status of buildings in Singapore associated with Netaji and the I.N.A.

On receipt of the report of the High Commissioner the proposal would be considered further.

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Aircrash involving Netaji Subhas Chandra Bose

6254. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Mountbatten Diary contained many vital information about Netaji Subhas Chandra Bose, particularly regarding alleged air-crash;

(b) if so, whether only a few pages from the Mountbatten Diary were produced before the Shah Nawaz Inquiry Committee and Khosla Commission;

(c) if so, revelation of mystery surrounding disappearance of Netaji, whether Government propose to request Lord Mountbatten as well as the Government of U.K. for sending a full copy of Mountbatten's Diary to the Government of India; and

(d) if so, the steps proposed or taken thereabout?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) to (d). Unfortunately the Mountbatten papers were not available to us in view of their being classified documents. However, in accordance with a Government of India Notification dated 11th July, 1970, the Central Government appointed a Commission of Inquiry consisting of the retired Chief Justice of the Punjab High Court, Shri G. D. Khosla, as sole member. This Commission was charged with inquiring into all the facts and circumstances relating to the disappearance of Netaji Subhash Chandra Bose in 1945 and make its Report to the Central Government. It completed the inquiry and submitted its Report on June 30, 1974. The Government has examined the Report and has decided to accept the findings of the Commission that Netaji Subhash